

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3867
ANSWERED ON:14.12.2009
STORAGE OF COMMODITIES AT PORTS
Gandhi Shri Feroze Varun

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has taken steps to discourage storage of essential commodities in the port area after import; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Yes, Madam. The Government has directed to levy penal charges/fee on storage of these commodities to discourage their storage for longer period. Government issued order for increasing the demurrage charges/licence fee in respect of Sugar and Pulses up to four times the rate applicable after 21 days. The order is valid upto 31.3.2010.